

**Court Room no. 35**

**Today's Board of matters/ cases for consideration/ hearing**

**Date : 07/07/2020**

<b>Sr. No</b>	<b>Case No.</b>	<b>Name of parties</b>	<b>Stage</b>	<b>Remark</b>
1	Pocso. 87/18	State v/.s Peter @ Augustin Augnail D'souza	Judgment	
2	Pocso. 591/17	State v/s. Faziulla Abdul Rauf Sayyed	Statement u/s. 313	
3				
4				
5				
6				
7				